

विद्युत बैंक तथा संयुक्त राष्ट्र संगठनों की सहायता से चलाई जा रही सिंचाई तथा विद्युत परियोजनाएं

2415 श्री महाराजसिंह भारती : क्या सिंचाई तथा विद्युत मन्त्री यह बताने की कृपा करेंगे कि विश्व बैंक तथा संयुक्त राष्ट्र संगठनों की सहायता से चलाई जा रही सिंचाई तथा विद्युत् परियोजनाओं के नाम क्या हैं और इनके सम्बन्ध में अब तक कितनी प्रगति हुई है ?

सिंचाई तथा विद्युत् मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : अपेक्षित जानकारी विवरण में दी गई है, जो सभा पटल पर रख दिया गया है। [ग्रन्थालय में रखा गया। देखिये संख्या एन टी 280४ /70]।

Export of Aluminium

2416. SHRI GADILINGANA GOWD: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government are considering to export aluminium to foreign countries in the near future; and

(b) if so, the details thereof and to which countries?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) and (b). The current export policy with regard to aluminium metal is that export in the form of E. C. Grade, Commercial Grade or Properzi rods is allowed to the primary producers of aluminium upto 31-3-1970. During 1968-69 export of aluminium metal amounted to Rs. 6.78 crores and during April-January, 1970 exports were Rs. 3.40 crores. The policy for the next year is being examined in the light of the availability position of the metal.

Agricultural Income of Ministers

2417. SHRI N. K. SANGHI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that some of the Union Ministers and the Ministers in the States are earning incomes from

agricultural produce of Rs. one lakh and above per year; and

(b) if so, the number of such Ministers in each State, and in the Central Government?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) and (b). Under the Constitution the tax on agricultural incomes is a source of revenue allocated to the States. In view of this, Government of India do not have any information regarding the agricultural incomes of Union Ministers and Ministers of State Governments.

Alleged Misuse of Foreign Exchange by Transport Manager of Poona Municipal Corporation

2418. SHRI BABURAO PATEL: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the particulars in short of the manner in which Shri V. D. Desai, Transport Manager of Poona Municipal Corporation was alleged to have misused foreign exchange worth Rs. 50,000 according to the report of the Central Bureau of Investigation about three years ago;

(b) the precise steps taken by Government against this man; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) Shri V. D. Desai, Transport Manager of Poona Municipal Corporation obtained 8 licences for Rs. 3,11,400/- for the import of motor vehicle parts for the Municipal Transport Undertaking. He also obtained Letters of Authority in favour of certain private firms for importing and supplying the motor vehicle parts to the Poona Transport Undertaking. The motor vehicle parts for the full value were not subsequently supplied to the Undertaking.

(b) As a result of the investigations made by the Central Bureau of Investigation, a complaint has been filed in the Court of Additional Chief Presidency Magistrate, Bombay on 10.7.67 under Section 5 of the

Imports and Exports (Control) Act, 1947. The case is pending trial.

(c) Does not arise.

भारतीय तथा विदेशी कम्पनियों में मन्त्रियों के शेर

2419. श्री प्रकाशचौर शास्त्री : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) किन् केंद्रीय मंत्रियों, राज्य मंत्रियों तथा उपमंत्रियों के भारतीय तथा विदेशी समवायों में शेर तथा साझेदारी है;

(ख) इनमें से प्रत्येक मामले में कितने के शेर हैं

(ग) क्या यह सच है कि कुछ मंत्रियों के समवाय अथवा वाणिज्यिक संगठन भारत में तथा विदेशों में कार्य कर रहे हैं; और

(घ) यदि हां, तो उक्त मंत्रियों के नाम क्या हैं और प्रत्येक समवाय में पूंजी निवेश कितना है ?

प्रधान मन्त्री, वित्त मन्त्री, अणु शक्ति मन्त्री, तथा योजना मन्त्री (श्रीमती इन्दिरा गांधी) : (क) से (घ). माननीय सदस्य कृपया यह मानेंगे कि, जैसा कि सदन में पहले भी बताया जा चुका है, मन्त्रियों की वर्तमान आचार संहिता के अन्तर्गत, यह जा सूचना उन्होंने मांगी है, मन्त्रीपरिषद के सदस्यों द्वारा प्रधान मन्त्री को गोपनीय रूप से दी जाती है। इसलिए उसे बताना उचित न होगा।

Export of iron ore to Japan

2420. SHRI BISWANARAYAN SHASTRI :
SHRIMATI SHARDA
MUKERJEE:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that Government have agreed to constitute a joint Committee with Japan to keep under constant review the development of Japan's steel

industry and its need of raw material from India;

(b) if so, the commitment on the part of India;

(c) the quantity of iron ore exported to Japan during the year ending on the 31st March, 1969; and

(d) how does this export compare with the export in the preceding year?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) and (b). Suggestions have been made for the constitution of a Joint Committee with Japan for development of the area of cooperation between the Japanese steel industry and Indian suppliers of raw materials. The Government are examining the suggestion.

(c) and (d) India exported 12.94 million tonnes of iron ore to Japan in 1968-69, as against 10.97 million tonnes during 1967-68.

India's Tarnished Image in Nepal

2421. DR. KARNI SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news published under the column "Letters to the Editor" on page 7 of Dak edition of "Hindustan Times" dated the 3rd January, 1970 under the subject, "The tarnished image of India in Nepal";

(b) is so, how far the statement is true; and

(c) what steps have been taken to wipe out this tarnished image?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) The contents of the letter are exaggerated. However, some problems are bound to arise between two such close and friendly neighbours as India and Nepal.

(c) Suitable efforts are continuously being made by both sides to put these problems in the proper perspective, in order to resolve them by mutual discussion.